

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

17. C.P. (IB)-657(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2024**

NAME OF THE PARTIES: Pure Diets India Limited
V/s
Lokmangal Mauli Industries Limited

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Ninad Deshpande appeared for the Operational Creditor. Adv.
Anshul Anjarlekar appeared for the Corporate Debtor. At the request of
the parties, list the matter on **12.06.2024** for hearing.

SD/-
ANIL RAJ CHELLAN
Member (Technical)
02.05.2024
Sushil

SD/-
KULDIP KUMAR KAREER
Member (Judicial)